

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-345/2012/ 900 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Bankim Sharma,
Chief Judicial Magistrate cum i/c
District & Sessions Judge, Haflong, Dima Hasao. *JK*

Dated 4 February, 2021

Sub:- **Earned leave.**

Ref:- Your Memo No. DJ/DH/I-1/2021/240/Estt. Date 22.01.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for cancellation of earned leave w.e.f. 27.01.2021 to 30.01.2021 (sufficing 31.01.2021) along with station leave permission from the morning of 27.01.2021 till the evening of 31.01.2021, has been granted.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

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Memo NO.HC.VII-345/2012/ 901 - /A, dated 4.2.2021

Copy to:-

1. The Principal Accountant General (A&E), Assam, Guwahati, for information.
2. The Project Manager, Gauhati High Court.

6/2/21
04/2/21
JT.REGISTRAR (VIGILANCE)
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